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(7) Where any officer of the Corporation authorised in this behalf by the Central Government has reason to believe that the carriage by air of any goods offered to the Corporation for transportation by air contravenes or will contravene the provisions of this rule, he may cause the goods in question to be placed under his custody pending detailed examination of the nature of the goods or pending a decision regarding the action, if any, to be taken in the matter. ^/

PURCHASE OF SHIPS

- 44. SHRI K. L. N. PRASAD i Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state:
- (a) whether it is a fact that India will acquire 74 ships in three years to reach the target of 4,000,000 CRT set for the fourth plan period;
- (b) if so, from which countries they will be acquired;
- (c) whether it is also a fact that Government propose to acquire 14 large tankers and bulk carriers; and
- (d) if so, what will be the total cost of expenditure involved in their purchase?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANS-PORT (SHRI RAJ BAHADUR): (a) The latest position is that 58 vessels are firmly on order and the acquisition of 4 more has been approved in principle. Apart from these 62 vessels, the acquisition or 10 more vessels is under various stages of negotiation by the shipping companies or consideration by the Government.

- (b) The acquistion of 62 vessels, firmly ordered or approved in principle, will be from 11 countries viz. West Germany, Sweden, Rumania, Denmark, G. D. R., Belgium, Japan, U. K., Yugoslavia, U. S. S. R, and India.
 - (c) and (d) The 62 vessels already approved

for acquisition include 2 large tankers and 8 bulk carriers. These 10 vessels will cost about Rs."104 crores.

to Questions

LOANS GIVEN BY THE PUBLIC FINANCIAL INSTITUTIONS

- 45." SHRI CHITTA BASU : Will the Minister of FINANCE be pleased to state :
- (a) what is the total number of loans sanctioned by the public sector financial institutions to the various private undertakings during the current year;
- (b) what is the total amount of money involved as a result thereof; and
- (c) what is the number of the firms having assets of more than one crore of rupees who have been granted loans and the amount involved in each case?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) to (c) The information in respect of the Industrial Development Bank of India, Industrial Finance Corporation of India and the Life Insurance Corporation of India is given in the Statement. The Unit Trust of India does not grant any loans.

STATEMENT

Industrial Development Bank of India

- (a) and (b) The accounting year of the Industrial Development Bank of India (IDBI) is from 1st July-30th June. During its current accounting year beginning from July 1, 1970 upto 22nd March, 1971 the Industrial Development Bank of India has sanctioned directed loans (other than for exports) to 17 industrial concerns involving an amount of Rs. 20.09 crores. During the same period, direct loans sanctioned for exports in respect of 6 concerns in participation with commercial banks aggregated to Rs. 4.58 crores.
- (c) The number of industrial concerns having assets of more than one crore of rupees, which have been sanctioned loans by the Industrial Development Bank of India is 14 in the case of direct loans (other than for exports) and 3 in the case of loans for exports.

Industrial Jinar re Corporation of India

- (a) and (b) The accounting year of the Industrial Finance ('corporation of India (IFC) is from 1st July-30tl June. During its current accounting Year be rinning from July 1, 1970 the Industrial Finan e Corporation has sanctioned loans of Rs. 2 .04 crores to 41 industrial concerns upto 28.2. 371. Out of these, loans to the extent of Rs. 11.89 crores have been given to 31 public limited companies in the private sector and Ri, 9.15 crores to 10 industrial Cooperative Soc eties.
- (c) The number < ' industrial concerns which have been sanctions loans by the Industrial Finance Corporation and which had or will be having after implei entation of the assisted project a net bloe! of assets of more than Rs. 1.00 crore is 31.

Life Insurance Corporation of India

- (a) and (b) The accounting year of the Life Insurance Corj oration is the financial year commencing 1s t April and ending 31st March. During the urrent financial year, the Life Insurance Corporation has sanctioned loans aggregating t Rs. 1.60 crores to two industrial concerns ii the private sector.
- (c) Both the afor: said industrial concerns will be having afte; implementation of the assisted projects a net block of assets of more than Rs. 1 crore eact

DAKOTA CRASH NEAR I. N. A. COLONY, NET 1 DELHI

46. SHRI M. K. VIOHTA: SHRI K. SU." DARAM: DR. B. N. AT TAN I: SHRI JAGDI SH PRASAD MATHUR:

Will the Minister of TOURISM AND CIVIL AVIATION :;e pleased to state :

- (a) whether Government have completed inquiry uto the circu nstances under which a Jodhpur bound Jama r Dakota crashed behind the INA Colony, Nev Delhi on December 5, 1970 killing a numbe? of persons; and
- (b) if so, the findings thereof and the action taken by Government in the matter?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b) The accident is still under investigation. ^/

शिक्षा की सामान्य पद्धति

- 47. श्री जगदम्बी प्रसाद यादव : क्या शिक्षा तथा युवा सेवा मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या सरकार ने देश के सभी स्कूलों एवं कालेजों में शिक्षा के सामान्य स्तर और सामान्य पद्धति का उपबंध करने के प्रश्न पर विचार किया है ताकि निर्धन और धनवान के बच्चों एवं साधारण व्यक्ति और अधिकारीगण के बच्चों को समान भाव से शैक्षणिक अर्हता प्राप्त करने के समान अवसर प्राप्त हो सकें; यदि नहीं, तो उसके क्या कारण हैं;
- (स) क्या देश में कुछ ऐसे स्कूल तथा कालेज हैं, जहां एक छात्र को प्रति मास दो सौ रुपये खर्च करने पड़ते हैं और इस प्रकार घनाइय लोगों तथा उच्च बेतन पाने वाले लोगों के बच्चे ही इन संस्थाओं में शिक्षा प्राप्त कर सकते हैं और क्या इससे गरीबों के लिये रास्ते बन्द नहीं हो जाते हैं; और
- (ग) इन तथ्यों को व्यान में रखते हुए क्या सरकार इस प्रक्त पर गम्भीरतापूर्वक विचार करेगी और सभी लोगों के बच्चों को चाहे वे अमीर हो अथवा गरीब हों और चाहे वे नगरों में रहते हों अथवा देहातों में, अपने भविष्य को अच्छा बनाने के समान अवसर प्रदान करेगी?

COMMON SYSTEM OF EDUCATION

- 47. SHRI J. P. YADAV: Will the Ministier of EDUCATION AND YOUTH SERVICES be pleased to state:
- (a) whether Government have considered the question of providing common standards
 - †[] English translation.